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The High Court of Kerala

Kochi- 682 031
Dated- 30.07.2018

Proceedings

High Court Establishment- gazetted officers of the High Court Service- retirement from service on superannuation- orders issued.

Read: 1. G.O.(P) No.183/2012/Fin. dated 26.3.2012.

2. High Court proceedings No.A1-28901/2009 dated 31.3.2012.

Order No. A5-10335/2018

Sri. V. R. Madhavan, Section Officer(HG)/Court Officer(HG), High Court, will hand over charge of his office to Smt. Suja P., Section Officer(HG)/Court Officer(HG), High Court on attaining superannuation on 31.07.2018 A.N.

(By Order)


N. Anil Kumar
Registrar General

To

The officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam
The Joint Registrars, High Court
The Assistant Registrars concerned.
The Private Secretary to the Chief Justice, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration) , High Court
The IT Section, High Court (for publishing in the High Court website)
The Finance Wing, High Court.
The G (Accounts- I, & III) Sections, High Court
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.